

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CORAM:

(IB)-1238(ND)2019

PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
22.10.2019

NAME OF THE COMPANY: M/s. Arcee Trading Corporation V/s. M/s.  
Dev Landcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

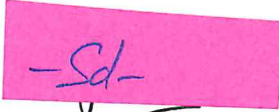
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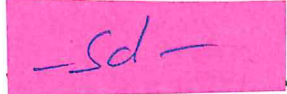
Present: Mr. Basant Kr. Gautam, Advocate for the Petitioner

**ORDER**

CA 1336/2019 has been filed by the Corporate Debtor praying for permission to file certain additional documents. None is present on their behalf. The documents annexed do not satisfy this Bench about the relevance in the adjudication of the present case. This application is dismissed in default. The Corporate Debtor is proceeded ex-parte.

To come up for arguments on 18<sup>th</sup> November, 2019.

  
(L. N. Gupta)  
Member (T)

  
(Ina Malhotra)  
Member (J)